Fourteenth Loksabha

Session: 9 Date: 08-12-2006

Partici	nants :	Rawat	Shri	Bachi	Singh
L al uci	pants .	1xamat		Dacin	5111211

an>

Title: Introduction of the Constitution (Amendment) Bill, 2006(Amendment of article 51A).

श्री बची सिंह रावत 'बचदा' (अल्मोड़ा): महोदय, मैं प्रस्ताव करता हूं कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री बची सिंह रावत 'बचदा': महोदय, मैं विधेयक को पुरःस्थापित करता हूं।

^{*} Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 8.12.2006